

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/132/2016
NAME OF THE PETITIONER(S) : KM Abdul Rahiman Mather & 3 others
NAME OF THE RESPONDENT(S) : M/s Mather & Company Private Limited & 10 others
UNDER SECTION : 397/398, 237 of CA 56 & 59 of CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

S. SIDDHARTHAN
for V.R.R. ARUNNATHARAO

Resptt.



ABHISHEK RAMAN

Petitioner

Abhishek Raman

ORDER

Shri Abhishek Raman, counsel for petitioner present. Shri S Siddharthan, counsel for R7 & R9 present. Counsel for petitioner stated that settlement out of court has been arrived between the parties and prays to withdraw the petition.

The prayer is allowed. The petition is dismissed as withdrawn. *the file may be consigned to record after due completion.*

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)